

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2664
ANSWERED ON:11.12.2006
DELHI MILK SCHEME
Prasad Shri Lal Mani

Will the Minister of AGRICULTURE be pleased to state:

- (a) Whether Central Vigilance Commission has directed to issue chargesheet to Delhi Milk Scheme officers who are involved in LDPE and LLDPE processing malpractices of about Rs.15 lakh;
- (b) If so, the details thereof and the time by which charge sheet is likely to be issued;
- (c) Whether complaint of Rs.10 lakh in respect of procurement of non-pigmented FCM poly film has been received during the year 2000 and 2002; and
- (d) If so, the action taken against the officers who are found involved in this scam?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TASLIMUDDIN)

(a)to(d) : Yes,Sir.The Central Vigilance Commission (CVC), sent a complaint in 1999 for investigation for mixing of LDPE and LLDPE to manufacture of Poly Pack Film. The Central Vigilance Commission advised the Department to initiate major penalty proceeding against one officer of DMS on the basis of investigation report. A similar complaint was also received from the CVC in 2002. The chargesheet to the officer will be issued shortly.